

10.04 hrs.

**NORTH-EASTERN AREAS  
(REORGANISATION)  
BILL\***

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : I beg to move for leave to introduce a Bill to provide for the establishment of the States of Manipur and Tripura and to provide for the formation of the State of Meghalaya and of the Union territories of Mizoram and Arunachal Pradesh by reorganisation of the existing State of Assam and for matters connected therewith.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the establishment of the States of Manipur and Tripura and to provide for the formation of the State of Meghalaya and of the Union territories of Mizoram and Arunachal Pradesh by reorganisation of the existing State of Assam and for matters connected therewith.”

*The motion was adopted.*

SHRI K. C. PANT : I introduce\*\* the Bill.

**APPROPRIATION (RAILWAYS)  
NO. 3, BILL,\* 1971**

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1971-72 for the purposes of Railways.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of

India for the service of the financial year 1971-72 for the purposes of Railways.”

*The motion was adopted.*

SHRI K. HANUMANTHAIYA :  
introduce\*\* the Bill.

Sir, I beg to move\*\*\* :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1971-72 for the purposes of Railways, be taken into consideration”.

MR. SPEAKER : Motion moved :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1971-72 for the purposes of Railways, be taken into consideration.”

The consideration motion has been moved.

As I promised earlier, the first speaker will be Mr. Yadav.

श्री राजेन्द्र प्रसाद यादव (मधेपुरा) : अध्यक्ष महोदय, मैं सब से पहले आप को धन्यवाद दूंगा कि आपने मुझे मौका दिया कि मैं अपनी बात सदन के सामने रख सकूँ।

मैं उत्तर बिहार से आता हूँ और वहाँ पर रेलवे के मामले में बहुत बुरी हालत है। कोई भी गाड़ी वहाँ समय पर नहीं चलती। दो, चार या छः ही नहीं दस-दस बारह-बाह्र घंटे तक पीछे चलती हैं। यहाँ से पटना तक पहुँचने में 18-20 घंटे लगते हैं जब कि उस की दूरी 1200 किलो मीटर है, लेकिन मेरा घर वहाँ से केवल 300 किलो मीटर है फिर भी वहाँ पहुँचने

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\*\*Introduced with the recommendation of the President.

\*\*\*Moved with the recommendation of the President.